GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 278 ANSWERED ON 22/07/2025

PENDING WORKS UNDER PMGSY-III IN KERALA

278. SHRI KODIKUNNIL SURESH:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether a significant number of works sanctioned under Pradhan MantriGraminSadakYojana-III (PMGSY-III) in Kerala are still pending due to delayed payments or package locking issues in the eMARG system;
- (b) if so, the total number of such pending packages, and the reasons for the delay, including technical limitations such as the absence of a "miscellaneous addition" feature in eMARG and prolonged delays in unlocking packages sent to OMMS for data correction;
- (c) whether the new phase of PMGSY, commonly referred to as PMGSY-IV, has been initiated in Kerala, and whether there is any scope for inclusion of new road proposals under this phase;
- (d) if not, the current status of implementation of PMGSY-IV in the State, including the number of works identified, approved and those pending for administrative sanction; and
- (e) whether the Government proposes to extend timelines for projects under both PMGSY-III and PMGSY-IV, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN)

(a) & (b): Under the Pradhan Mantri Gram SadakYojana (PMGSY)-III, the State of Kerala has been sanctioned 1421.06 kms out of which 732.45 kms have been completed, as on 18.07.2025. The timeline for completion of ongoing PMGSY III works is March, 2026.

Whenever a road work is completed and the details entered in PMGSY MIS i.e. OMMAS (Online Monitoring, Maintenance and Accounting System), routine maintenance starts from the next date. The completed road work packages are pushed to an IT application viz. electronic Maintenance of Rural Roads (eMARG) from OMMAS. After confirming all package details, the package is locked in eMARG by State Rural Roads Development Agency (SRRDA). Any manual expenditure incurred before pushing the road work to eMARG is entered by SRRDA. Only after completing this process, the road inspection can be carried out by field engineers for verifying bills raised by the contractor.

As on 14th July, 2025, 78 roads of 351.64 km have been locked in eMARG by the State of Kerala. These roads are eligible for routine inspection. The pushing of packages, locking, manual expenditure etc. is done by the SRRDA officials using eMarg and OMMAS. The State has informed that as on 17th July, 2025 there is no road pending for locking.

The State has further informed that due to reasons such as delay in pushing the package to eMARG and delay in submission of bills by contractors some bills could not be paid. Bills are generated bimonthly i.e. 6 bills in a year. Any bill submission by a Contractor is to be followed up by Routine Inspection by field Engineer within prescribed timeline. The State of Kerala has been requested to instruct the field engineers to attend to Routine Inspections and consequential performance evaluation within the stipulated time.

The "miscellaneous addition" facility was for minor adjustments in maintenance payments due to valid reasons; however it was observed that it was used for substantial payments deviating from the maintenance bills and hence withdrawn. This does not affect the regular submission of maintenance bills and timely validation process on eMARG.

No PMGSY road is pending for OMMAS data correction as on date.

(c) & (d): The Government has approved phase IV of PMGSY on 11th September 2024 to provide all-weather road connectivity to 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected areas (notified by MHA in 9 States), as per Census 2011. A total of 62,500 km of road length is proposed to be constructed at a cost of ₹ 70,125 crore during the period from 2024-25 to 2028-29.

Under PMGSY-IV, States/UTs including Kerala are identifying eligible habitations as per the programme guidelines. The Central Government is working closely with the State to facilitate submission of proposals under the programme.

(e): The original timeline for the completion of PMGSY-III was set for March 2025. However, based on requests received from various States and Union Territories, the Government has approved an extension of the timeline to March 2026 for completion of ongoing projects. Further, PMGSY-IV, which was approved in September 2024, is scheduled to be implemented during the period from Financial Year 2024-25 to 2028-29.
